Name of the Corporate Debtor: Reliance Naval and Engineering Limited; Date of Commencement of CIRP: 17-01-2020; List of Creditors as on: 24-03-2020; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	23	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	22	124607615539	22	124017303027	96.26	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	313171395131	1	1111119863	0.86	0	0		NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	339	94785076	339	94785076	0.07	0	0	0	NA
7	Operational creditors (Government Dues)	1	143794623	1	143794623	0.11	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	368	26110479242	342	3471127118	2.69	17650736410	0	6694672	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	269968750		1	0.00	269968750	0	0	NA
Total		741	464398038361	705	128838129708	100.00	17920705160	361649209976	6694695	